

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:321
ANSWERED ON:12.12.2000
EXTREMIST ACTIVITIES IN NORTH-EAST
CHANDRAKANT BHAURAO KHAIRE;SURESH KURUP

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether attention of the Government has been drawn to the latest killings by terrorists in Assam and also in other parts of North-Eastern Region where the law and order situation is deteriorating and developing like the one in J&K;
- (b) if so, the details in this regard; and
- (c) the special steps taken by the Government to deal with the insurgency in the entire North-Eastern Region?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 321 FOR 12.12.2000 REGARDING EXTREMIST ACTIVITIES IN NORTH-EAST

a) Yes Sir,

b) In Assam, 95 civilians have been killed during the period from 22.10.2000 to 10.12.2000. In Tripura, 48 civilians have been killed during the same period.

c) Government has taken various measures to curb the activities of militants in the North Eastern States, which include inter alia deployment of para-military forces and army in the States, coordinated action by Army, Para-military Forces and State Police for counter militancy operations and declaration of major militant groups as unlawful associations under the Unlawful Activities (Prevention) Act, 1967. The entire State of Assam alongwith the 20 Km wide belt in the State of Arunachal Pradesh, Nagaland and Meghalaya bordering Assam has also been declared as `disturbed areas` under the Armed Forces (Special Powers) Act, 1958. Regular review of the situation both at the State and Central Government level is being made. Certain other measures such as positioning of check posts/outposts near sensitive areas, organizing Village Defence Groups in vulnerable locations etc. have also been taken to instill a sense of security in the population.

Financial assistance is provided to the North Eastern States under the Central Scheme for modernization of State Police forces. Security Related Expenditure is also reimbursed to these States. India Reserve Battalions have also been sanctioned to the North Eastern States. In Assam, the Strategy group at the State level headed by Chief Secretary, Assam and comprising senior representatives of the Army, Para- military forces, State Police and Intelligence Agencies have taken a number of decisions to control the situation in its meeting on December 3, 2000 at Guwahati. Besides, the Central Government has released 27 additional Reserve Coys of CRPF to Assam to augment the security forces in the State.